

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5785  
ANSWERED ON:30.04.2010  
UNDERGROUND CABLE SYSTEM FOR ELECTRIFICATION  
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**Will the Minister of POWER be pleased to state:**

- (a) whether the Government proposes to use underground cable system for electrification in the country;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be done?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (c) : The distribution sector is under the purview of the State Government/ distribution licencees. To revamp the power transmission and distribution system in the country, Government of India has launched Restructured Accelerated Power Development and Reforms Programme (RAPDRP).

There are two parts of the Scheme Part A & Part B. Part A of the scheme envisages adoption of IT facilities & establishment of baseline data while Part (B) of the Scheme is for System Improvement projects. Government proposes to invest Rs.40,000 crores under Part B which include renovation, modernization and strengthening of 11 kV level Substations, Transformers/Transformer Centers, Re-conductoring of lines at 11 kV level and below, Load Bifurcation, feeder separation, load Balancing, HVDS (11 kV), Aerial Bunched Conductoring in dense areas, replacement of electromagnetic energy meters with tamper proof electronic meters, installation of capacitor banks and mobile service centers etc. In exceptional cases, where sub-transmission system is weak, strengthening at 33 kV or 66 kV levels may also be considered. Power Finance Corporation (PFC) is the nodal agency for R-APDRP.

As far as underground cabling is concerned, schemes for system improvement projects under Part B may be submitted to nodal agency i.e. PFC which may be considered for approval by Steering Committee depending upon the guidelines of R-APDRP.

It has been decided that underground cabling in towns of religious, social and tourist importance would be allowed under Part B of R-APDRP. The proposal will be considered by the Steering Committee for approval.